SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

<u>CONMT.PET.(Crl.) No. 1/2022</u>

SHACHI NELLI Petitioner(s)

VERSUS

YATI NARSINGHANAND @ DEEPAK TYAGI

Respondent(s)

Date: 07-07-2023 This petition was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE A.S. BOPANNA HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Ms. Nitya Ramakrishnan, Sr. Adv.

Mr. Ishit Patel, Adv.

Ms. Avinashi K. Bedi, Adv. Mr. Mrigank Prabhakar, AOR

Mr. Rajesh Sood, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following O R D E R

Issue notice to the respondent.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA) ASSISTANT REGISTRAR